

HIGH COURT OF DELHI : NEW DELHI

No. ²⁴⁹⁰ /D-1/Gaz.1A/DHC/2024

Dated: 16/4/2024.

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003.

To:

The Principal District & Sessions Judge(HQ),
Tis Hazari Courts Complex,
Delhi.

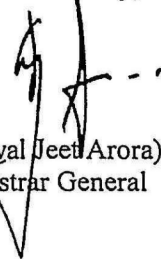
Sub : Resignation of Mr. Vikrant Vaid, an officer of Delhi Higher Judicial Service.

Sir.

I am directed to refer to your endorsement No. F.5(3)/Corr./2024/98 dated 15.01.2024 on the above subject and to forward herewith copy of Notification No. F.6/18/2020-Judl/Suptlaw/916-922 dated 16.04.2024 of the Principal Secretary (Law, Justice & Leg. Affairs) Govt. of NCT of Delhi, conveying approval of the Lt. Governor, NCT of Delhi regarding acceptance of resignation of Mr. Vikrant Vaid from the Delhi Higher Judicial Service with immediate effect, for your information and necessary action.

You are requested to inform Mr. Vikrant Vaid that his request for resignation from the service has been accepted and to obtain and forward the charge relinquishment report of the officer to this Court to enable this Court to issue necessary notification.

Yours faithfully,


(Kanwal Jeet Arora)
Registrar General

No. ²⁴⁹¹ /D-1/Gaz.1A/DHC/2024

Dated: 16/4/2024.

Copy forwarded for information and necessary action to the Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, I.P. Estate, New Delhi with reference to Notification No. F.6/18/2020-Judl/Suptlaw/916-922 dated 16.04.2024.


Assistant Registrar (Gaz-IA)
For Registrar General

o/c

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,
NEW DELHI-110002

No.F.6/18/2020-Judl./Suptlaw/916-922

Dated 16.04.2024

NOTIFICATION

No.F.6/18/2020-Judl./Suptlaw/916-922

- In pursuance of the provisions of Delhi Higher Judicial Service Rules, 1970 as amended up to date, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi, is pleased to accept the resignation of Mr. Vikrant Vaid from the Delhi Higher Judicial Service with immediate effect.

By order and in the name of the
Lt. Governor of National
Capital Territory of Delhi

Parashar
16/04/2024

(Bharat Parashar)

Principal Secretary (Law, Justice & L.A.)

No.F.6/18/2020-Judl./Suptlaw/916-922

Dated 16.04.2024

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
2. The Registrar General, High Court of Delhi, w.r.t his office letter No. 2038/G-1/Gaz./DHC/2024 dated 01.04.2024.
3. The Pr. District & Sessions Judge (HQ), Delhi, Tis Hazari, Delhi.
4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi version, for publication in Delhi Gazette with the request that five copies of Gazette may be sent to this department for official use.
5. The Controller of Accounts, Govt. of NCT of Delhi.
6. Officer concerned through the Registrar General, High Court of Delhi, New Delhi.
7. Guard file.

Parashar
16/04/2024

(Bharat Parashar)

Principal Secretary (Law, Justice & L.A.)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 25702-742 F. 5(1)/2024

Dated, Delhi the 16/04/24

1359
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Sub:- Sub: Resignation of Sh. Vikrant Vaid, an officer of Delhi High Judicial Service.

Copy forwarded along with its enclosure for information and necessary action to:-

- 1/ The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. Sh. Vikrant Vaid, Ld. ASJ (Electricity Court)-01, Central District, THC, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HOs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

Kapoor
 16/04/24

(Simmi Kapoor)

Administrative Officer (Judicial)

O/o Principal District & Sessions Judge (HQs),

Delhi

by